														Annexure 8	
Name	of the Corporate Debtor	MPS Car Care & Services Private Limited													
Date o	of commencement of CIRP	11/04/2023 (order received on 15/05/2023)													
List of	creditors as on	15-11-2023													
				List of ope	erational creditors (o	ther than Workm	en and Employees	and Governemnt [Dues)						
	(Amount in Rs.)														
SI.	Name of the creditor		claim received	Details of claim admitted						Amount of	Amount of any	Amount of claim	Amount of claim	Remarks, if any	
No.		Date of receipt	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount covered	Whether related	% voting share in	contingent claim	mutual dues,	not admitted	under	1	
				admitted		by security	by guarantee	party?	CoC		that may be set		verification	1	
						interest					off			1	
1	3M India Limited	30-05-2023	1,50,43,974	1,50,43,974	Operational dues	-	-	No	80.75%	-	-	-		Since there is no	
		10-06-2023												financial debt, CoC has	
														been constituted	
1														consisting of OCs	

1,50,43,974

1,50,43,974